

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3851
ANSWERED ON:31.07.2009
PROPOSALS FROM GUJARAT
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of FINANCE be pleased to state:

- (a) the details of project proposals from State Governments including Gujarat pending for approval as on 31st March, 2009 alongwith the time since when such proposals are pending;
- (b) the main reasons for delay in sanctioning of funds for the above-mentioned proposals;and
- (c) the time by when the approval is likely to be accorded to these proposals ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

(a)to (c): Ministry of Finance processes project proposals received from State Governments to access external assistance from Multilateral Financial Institutions (MFIs) / bilateral development partners. Such proposals are examined and recommended by Ministry of Finance as per the " Guidelines for posing implementation and monitoring of externally aided projects," dated 9th May, 2005 issued by Government of India. These guidelines are available on Ministry of Finance's website: www.finmin.nic.in/the_ministry/dept_eco_affairs. The approval and sanction of funding is decided by concerned MFIs / bilateral development partners. Proposals for assistance from " India Infrastructure Project Development Fund (IIPDF)" and "Scheme for Financial Support to Public Private Partnerships in Infrastructure under the Viability Gap Funding" are examined and approved in the Ministry of Finance. As on 31st March, 2009, no project proposal from any State Government was pending.